

आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'C' BENCH, CHENNAI**

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मंजुनाथ. जी, लेखा सदस्य के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND  
SHRI MANJUNATHA.G, ACCOUNTANT MEMBER**

आयकर अपीलसं./ITA No.: **3154/CHNY/2019**  
निर्धारण वर्ष/Assessment Years: 2014-15

**The Tiruvannamalai District  
Central Co-operative Bank Ltd.,**  
Collectorate Master Complex,  
Vengikkal, Tiruvannamalai – 606 604.

vs. **The ACIT,**  
Circle-1,  
Vellore.

**PAN: AAATT 4448F**  
(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

**CORRIGENDUM**

The Revenue has filed a petition requesting for issuance of corrigendum vide letter dated 05.03.2024, that in the Tribunal's order in ITA No.3154/CHNY/2019 dated 18.10.2023, the Tribunal in para No.31 has mentioned the date for filing of return of income for the AY 2014-15 as 27.09.2013 instead of 29.09.2014.

On perusal of records viz., the assessment order and the order of CIT(A), it is found that the date of filing of return of income was mentioned as 27.09.2013 only. Hence, there is no mistake apparent on record from the order of Tribunal dated 05.03.2014 which we can rectify.

It is ordered accordingly.

Sd/-  
(मंजुनाथा. जी)  
**(MANJUNATHA.G)**  
लेखा सदस्य/ACCOUNTANT MEMBER

Sd/-  
(महावीर सिंह)  
**(MAHAVIR SINGH)**  
उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,  
दिनांक/Dated, the 28<sup>th</sup> March, 2024

**RSR**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त /CIT
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.